

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No.4296/2017

(Arising out of impugned final judgment and order dated 22-02-2017 in AS No. 38659/2016 passed by the High Court of Judicature at Allahabad)

DILIP KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 42530/2017 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 44626/2017 and IA No.86592/2017-EXEMPTION FROM FILING O.T. and IA No.125040/2017-I/A FOR VACATION OF INTERIM ORDER GRANTING PROTECTION FROM ARREST)

Date : 10-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Ajay Kumar Talesara, AOR
Mr. Jamshed Bey, Adv.
Mr. Tejasvi Kumar, Adv.
Mr. Ekansh Bansal, Adv.
Mr. Syed Sarfaraz Karim, Adv.
Mrs. Renu Bhandari, Adv.
Mr. Mudit Talesara, Adv.

For Respondent(s) Mr. K. Parmeshwar, A.A.G.
Mr. Vishnu Shankar Jain, AOR

Mr. Sidharth Luthra, Sr. Adv.
Mr. Manish Raghav, Adv.
Ms. Rashmi Singh, AOR
Mr. Rohit Gour, Adv.
Mr. Jugnu Bhati, Adv.
Ms. Nisha Gaur, Adv.
Ms. Anushri Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List for hearing on Tuesday, the 15th October, 2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

